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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 187/9/HDB/2017
NAME OF THE COMPANY	Sujana Universal Industries Ltd
NAME OF THE PETITIONER(S)	Minera Steel and Powers Pvt Ltd
NAME OF THE RESPONDENT(S)	Sujana Universal Industries Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Sheavyn Murthy on behalf of Pratap Kumar	Advocate	sheavyn.murthy@gnail.com	Sheavyn

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Anjan Reddy	Advocate	98488 32383	(Signature)

**ORDER**

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present who informed the Tribunal that matter is already settled and requested time for reporting final settlement. List it on 08.08.2018.

  
**Member (J)**

**Binnu**